No.A-44011/12/2015-Ad.11
Government of India
Ministry of Corporate Affairs
‘A’ Wing, 5th Floor, Shastri Bhawan,

To
Smt. Vaishali Naik,
3/519, Navjeevan Society Commercial,
Lamington Road, Mumbai-400008

Sub: Information sought under RTI Act, 2005 – regarding

Madam,

Please refer to your application dated 14.03.2015 received by CPIO-Ad-I on
26.03.2015 on the subject mentioned above and to inform that information sought in
your application is scattered in various offices of Regional Directors, Offices of the
Registrar of Companies and Offices of the Official Liquidators of Ministry of Corporate
Affairs. I am enclosing a detailed list of offices of Regional Directors, Registrar of
Companies and Official Liquidators wherein you may file fresh application in r/o
information sought pertaining to the concerned office.

2. Appeal, if any, against the above reply may be filed before the First Appellate
Authority within 30 days of receipt of this letter. The name and address of the First
Appellate Authority is as under:-

Shri Alok Kumar, Director,
Ministry of Corporate Affairs,
5th Floor, ‘A’ Wing, Shastri Bhawan,
New Delhi-110001.

Encl: As above

Yours faithfully

(Rakesh Kumar)
Under Secretary to the Government of India & CPIO
Ph. No. 2338 3507

To,
1. RTI (Monitoring Cell), MCA
2. E-Governance Cell (With a request to upload on RTI Corner)